the option document it was stipulated:-

"The grant of pay, leave, travelling and other allowances other service conditions of the said staff shall be regulated mutatis mutandis, in accordance with Fundamental and Supplementary Rules and such other Rules and orders as are issued by the Government of India from time time."

The officers and staff of the Council, both optees and non-optees New Delhi/Delhi, are entitled to the benefits of the Central Government Health Scheme as applicable to the Central Government employees, except that they are not considered eligible for nursing home facilities if entitled. The ICAR penotherwise sioners, who were previously Govt. employees and had opted for Council's service, are also eligible CGHS facilities as for retired ployees, except that they are also not being provided with nursing home facilities even when otherwise entitled.

The CGHS facilities are available to the ICAR employees, as also pensioners etc., only at New Delhi and not at other Centres where CGHS facilities are being extended.

As regards telephone facilities, the Telecommunication Department Rules apply mutatis mutandis. Likewise the Rules of the Directorate of Estates in respect of accommodation are applicable.

- (b) It is not a material factor.
- (c) Representations have been received from the retired employees of the ICAR, not necessarily scientists, and they have been advised of position of the facilities as available at present.

Non payment of rent by officers of the FCI

3376. SHRI S. S. AHLUWALIA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased state:

- (a) whether Food Corporation India New Delhi have received complaints from the National Thermal Power Corporation Limited, Delhi, about non-payment of rent non-vacation of accommodation taken on lease from the National Thermal Power Corporation Limited by the officers of the Food Corporation of India:
- (b) if so, the action taken or proposed to be taken by the Food Corporation of India against such officers; and
- (c) whether Government propose to issue instructions to the Food Corporation of India to give direction to such officers to vacate such premises without any further delay, if so, by when and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) and (b) There is one such case which is essentially a landlord-tenant dispute in the private capacity of the FCI officers. On request of the National Thermal Power Corporation, the Food Corporation of India had already advised its officer to settle the matter amicably with the landlord and the National Thermal Power Corporation.

(c) In view of (a) and (b) above, does not arise.

## Unsold stock of fertiliser

3377. SHRI SANTOSH BAGRO-DIA: Will the Minister of AGRICUL-TURE be pleased to state the names of the fertiliser manufacturing units which have unsold stock of Urea, DAP and MOP together with the quantity at present?

THE MINISTER OF STATE IN DEPARTMENT OF FERTILI-ZERS IN THE MINISTRY OF AGRI-CULTURE (SHRI R. PRABHU): A statement showing the names of Urea and DAP manufacturing units in the country and the stock of these fertilisers indigenously produced and held by them on 1.11.1986 is enclosed (See below).

imported and Indian All MOP is Potash Limited is the only organisation which handles and distributes it in the country. On 1.11.1986, they held 4.00 lakh tonnes of MOP/SOP.

Statement Indigenous Stock of Urea and DAP With the Manufacturers as on 1-11-86 (000.MT.)

									Urea	DAP
Firtiliser Corporation of India						. •			110-4	<del>-</del> 60
National Fertilisers Ltd. *.							•		126-4	_
Hindustan Fert. Corporation						•			193 · 5	_
Firtilisers and Chemicals Travancore Limited								36-5	_	
Rashtriya Chemcials & Fertiliser	's								832 · 1	
Madras Fertilisers Limited			•	-					52 · 2	
Neyveli Lignite Corporation									27· <b>7</b>	· • · · ·
Paradeep Phosphates Limited					•		•		-	<b>63</b> · :
Indian Farmers Fert. Cooperativ	e		•	•			•		218 · 4	61.
Krishak Bharti Cooperative					•		•		129 · 8	_
Gujarat State Fertiliser Co									101.0	49.
S'reiram Fertilisers and Chemica	als								28 · 4	<del>-</del> -
Indian Explosives Limited							•		41 · 2	
Zunri Agro Chemicals Limited									32.7	<b>51</b> ·:
Significal Patrochamical Industries Corporation Ltd.*								118.3	192	
Mangalore Chemicals & Fertilis	er								70 · 3	-
Gijacit Niemilli Villey Fetili	ses	Com	pany						14. 2	· <del></del>
Hindustan Lavar Limited .		•	•	•						14-
				T	OTAL	:	<u></u>	·	2133 · 1	438.

<sup>\*</sup>Provisional.